

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 16/252/ND/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.03.2018

NAME OF THE COMPANY: Kalaamb Aromatics and Natural Products Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------


	For the petitioner:	Ms. Reema Jain, PCS		
--	---------------------	---------------------	--	--

	For the Respondent:	None		
--	---------------------	------	--	--

ORDER

It is the case of the applicant that the statutory compliance had been made prior to being struck off. None is present on behalf of the ROC.

Notice to the standing counsel, ROC be issued to be present in court on 27th March, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)